

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:689
ANSWERED ON:28.07.2010
AUTONOMOUS REGULATORY BODY
Owaisi Shri Asaduddin

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government proposes to set up an autonomous regulatory body to reform the environmental clearance mechanism and strengthen enforcement of environmental laws;
- (b) if so, the details thereof and the time by which this body is likely to be set up;
- (c) the main functions of this body;
- (d) whether the Government proposes to amend the Environmental Protection Act (EPA), 1986;
- (e) if so, the details thereof; and
- (f) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) to (f) A proposal to set up a National Environment Protection Authority to strengthen compliance and enforcement of environmental statutes and to improve environmental planning and management is in a conceptual stage. The details and time schedule for setting up of the Authority are yet to be formalised.